

line is determined on the basis of the level of consumption expenditure and not on the basis of the size of the land holdings or the quality of land. The "poverty line" was defined by the Task Force on Minimum Needs and Effective Consumption Demand (in 1979) as the per capita monthly expenditure of Rs. 49-09 in rural areas and Rs. 56. 64 in urban areas at 1973-74 prices corresponding to the per capita daily calorie requirement of 2400 in rural areas and 2100 in urban areas. The poverty line is periodically updated for changes in price level.

Proforma for ascertaining the membership strength of AIKVT A

2262. SHRI N. E. BALARAM: Will the PRIME MINISTER be pleased to refer to answer to Starred Question 299 given in the Rajya Sabha on the 22nd May, 1990 and state:

(a) whether All India Kendriya Vidyalaya Teachers Association has asked for use of a different proforma for ascertaining membership strength of different employees' recognised associations;

(b) if so, the details thereof; and

(c) whether new applicant association would be granted recognition as per circular of the 1st September, 1986 or in violation thereof?

THE MINISTER OF STATE
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(SHRI CHIMANBHAI MEHTA):

(a) and (b) The All India Kendriya Vidyalaya Teachers Association has intimated on 11-5-90 that the proforma on which the information for ascertaining membership strength of different recognised employees associations is called for is not 'leak-proof. According to them, "Duplicacy and Triplicacy" of membership strikes at the very root of

the concept of representation around which recognition rules and constitution of Joint Consultative Machinery revolve. They have suggested that a dependable scientific and "leak proof" method of ascertaining bonafide membership strength should be developed and applied before the associations are asked to submit their membership lists.

(c) In accordance with Kendriya Vidyalaya Sangathan (Recognition of Association) Rules, circulated on 9-1-86 an association representing 15% of the distinct category of employees which they purport to represent, may apply for *de-jure* recognition. The application of any new association for recognition can be considered by the Kendriya Vidyalaya Sangathan under these rules.

**Dharna by All India Federation
of University and College
Teachers Organisation**

2263. SHRI N. E. BALARAM J Will the PRIME MINISTER be pleased to state:

(a) whether the All India Federation of University and College Teachers Organisation (AIFUCTO) had decided to organise a day's sit-in dharna by its teachers outside HRD Ministry headquarters on May 21st, 1990 on issue of pay etc.; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(SHRI CHIMANBHAI MEHTA) J

(a) and (b) The General Secretary of the All India Federation of University and College Teachers Organisation (AIFUCTO) in his letter dated 16th May, 1990, addressed to the Minister of State for Human Resource Development had informed that the Federation proposed to organise a day long dharna i^o

front of the Office of the Department of Education at Shastri Bhawan, New Delhi. The main demand of AIFUCTO is for review of scales of pay of university and college teachers. AIFUCTO also proposed to discuss certain other demands like relaxation in minimum academic qualifications for eligibility for appointment as lecturer, immediate implementation of revised scales of pay of Library and Physical Education personnel in Universities and Colleges and removal of certain anomalies arising out of implementation of revised scales of pay. Though no discussion took place on 21st May, 1990, Government has decided to invite representatives of AIFUCTO to discuss these demands.

Uniform pay structure for Teachers

2264. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to grant uniform pay structure for teachers in all the institutes of higher learning in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) The National Policy on Education—1986 envisages that efforts should be made to reach the desirable objective of uniform emoluments, service conditions, etc. for teachers throughout the country. In pursuance of this provision, and keeping in view the responsibility of the Central Government for coordination and maintenance of standards of higher and technical education, the Department of Education revised the pay scales of university/college teachers w. e. f. 1-1-86. As for as the

State/Universities and colleges are concerned, decision regarding re-revision or scales of pay rests with the State Government concerned. The pay scales of teachers in technical and engineering institutions including IITs have also since been revised.

Flooding of parts of Rann of Kutch by Pakistan

2265. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Pakistan has deliberately flooded parts of Rann of Kutch to make the Indian army immobile in that area; and

(b) if so, what steps have been taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Barring a media report, there is no confirmation to indicate that Pakistan has deliberately flooded parts of Rann of Kutch.

(b) Does not arise.

Digging up of Bunkers by Pakistan in Rann of Kutch

2266. SHRI VIREN J. SHAH: SHRI ATAL BEHARI VAJPAYEE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Hindustan Times of 19th April, 1990 to the effect that Pakistan Army has dug up bunkers in large numbers on its side in the Rann of Kutch area and has also flooded parts of the area due to which the water is coming to Indian side; if so, what are the military consequences thereof; and